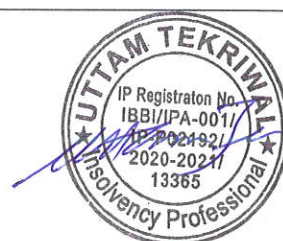


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ANDERSON PRINTING HOUSE PRIVATE LIMITED**  
**OPERATING IN PRINTING INDUSTRY IN WEST BENGAL, INDIA.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ANDERSON PRINTING HOUSE PVT LTD PAN: AACCA1977D CIN: U22219WB1991PTC050561)
2.	Address of the registered office	EN - 11, Sector - V Salt lake City Kolkata, West Bengal, India. Pin:700091
3.	URL of website	www.andersonindia.com
4.	Details of place where majority of fixed assets are located	i) Factory at 15/A, 17/B, C and 53 Gustia School Road, Ward No. 21 (previously 18), JL No. 69, LR Khatian No. 623 and 624, LR Dag No. 181, 179/400, 178, 179/398 within Mouza-Gatitha under P.S. Barasat, in the District North 24 Parganas, Pin-700128. ii) Head Office at EN - 11, Sector - V Salt lake City Kolkata-700091
5.	Installed capacity of main products/ services	Main Products/Services: Printing and allied services for Corporate, Marketing and advertisement communications, books & magazines, calendars, notebooks, etc. Installed Capacity: Not Specified by the Corporate Debtor
6.	Quantity and value of main products/ services sold in last financial year	As per Annual Report 2020-21, Revenue from Operations is Rs.1390 lakhs. The financial statements for financial year 2021-2022 are currently under finalization and audit and as such the details for last financial year could not be provided.
7.	Number of employees/ workmen	As per details received from Corporate Debtor, the number of employees as on 16th November 2022 is 62.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The last available financial statements of two years, lists of creditors, relevant dates for subsequent events can be obtained via email at <a href="mailto:cirp.anderson@gmail.com">cirp.anderson@gmail.com</a> .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The interested parties shall submit Expression of Interest in accordance with sub regulation 7 of Regulation 36A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"). The eligibility criteria are mentioned in the detailed invitation of Expression of Interest for submission of Resolution Plan pursuant to sub Regulation (3)(a) of Regulation 36A of the CIRP Regulations, which is available at <a href="http://www/ibbi.gov.in">http://www/ibbi.gov.in</a> . The same can also be obtained via email at <a href="mailto:cirp.anderson@gmail.com">cirp.anderson@gmail.com</a>
10.	Last date for receipt of expression of interest	06/02/2023*



11.	Date of issue of provisional list of prospective resolution applicants	16/02/2023*
12.	Last date for submission of objections to provisional list	21/02/2023*
13.	Process email id to submit EOI	cirp.anderson@gmail.com

\* The timelines as stated above remain subject to modification by the COC, and any extension/exclusion to the timelines for completion of CIRP of the Corporate Debtor under IBC



**Uttam Tekriwal**  
**Resolution Professional**

Registration No.: IBBI/IPA-001/IP-P02192/2020-2021/13365  
35 Dhakuria Station Road, Kolkata -7000031  
For Anderson Printing House Pvt Ltd.  
Date- 18.01.2023  
Place- Kolkata